IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 759 of 2017
……..

Engren Kujur & Others …. ..... Appellants

Versus

Rajesh Kumar Singh & Another …. ..... Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

….....

For the Appellants : Md. Zaid Ahmad, Advocate.
For the Respondent No.2 : Mr. G.C. Jha, Advocate.

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04/10.09.2021.

The mention slip has been filed by the learned counsel for the respondent no. 2 for referring the matter before the National Lok Adalat, scheduled to be held on 11.09.2021.

Learned counsel for the appellants has no objection.

Considering the same, let the matter be referred before the National Lok Adalat scheduled to be held on 11.09.2021.

The Member Secretary, JHALSA is directed to place this case before the National Lok Adalat.

Parties are directed to cooperate.

(Kailash Prasad Deo, J.)

Sunil/-